

Annexure – VII

NAME OF THE CORPORATE DEBTOR - PR CASTALLOYS PRIVATE LIMITED

DATE OF COMMENCEMENT OF LIQUIDATION - 20-10-2023 (Order copy received on 01-11-2023)

LIST OF STAKEHOLDERS AS ON - 30-12-2023

LIST OF OTHER STAKEHOLDERS, IF ANY (OTHER THAN FINANCIAL AND OPERATIONAL CREDITORS)

(Amount in ₹)

Sl. No	Name of Stakeholder	Category of stakeholder s (preference shareholder s / equity shareholder s / partners / others)	Details of claim received		Details of claim admitted						Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
NIL															